

In the National Company Law Tribunal, Jaipur

Item No. 203

CP No. (IB)- 227/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

M/s A.K. Shorewala Securities Ltd.Applicant/Petitioners

VS.

Prayag Polytech Pvt. Ltd.Respondent

Order delivered on 16.09.2019

**Coram: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER
SH. RAGHU NAYYAR, TECHNICAL MEMBER**

For Petitioner (s) : Akanksha Noval, Adv.

For Respondent(s) : None-appeared

ORDER

At the request of the learned counsel for the applicant, post the matter on
25.09.2019.

Sd-

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd-

**(DR. POONDLA BHASKARA MOHAN)
JUDICIAL MEMBER**